

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4434
TO BE ANSWERED ON 02.04.2026**

SAFETY MEASURES FOR WORKERS

4434. # DR. SANDEEP KUMAR PATHAK:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of accidents that occurred in factories during the last three years, Statewise and year-wise including the number of persons dead and injured;**
- (b) the primary causes of such accidents and the details of industries with highest number of such incidents;**
- (c) the details regarding inspections conducted, cases registered and penalties collected for ensuring compliance with factory safety standards; and**
- (d) the details of compensation provided to the families of the affected workers and the steps taken to improve safety?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Central Government has enacted the Occupational Safety, Health and Working Conditions (OSH&WC) Code 2020, came into force on 21.11.2025, to regulate the occupational safety, health and working conditions of the persons employed in establishments. The provisions of OSH & WC Code 2020 and rules, regulations and standards framed thereunder are implemented by the appropriate government. In case of factories, States are the appropriate government.

The OSH&WC Code 2020 empowers the appropriate Government to appoint Inspector-cum-Facilitators and frame randomized web-based inspection system.

Directorate General Factory Advice Service and Labour Institutes (DGFASLI), an attached office of Ministry of Labour & Employment collects the details of number of inspections conducted, prosecutions and convictions under the provisions of the Factories Act, 1948 (now subsumed under the OSH&WC Code, 2020), fatal and

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non-fatal injuries, compensation provided, etc. from the State / UTs. The primary cause of accidents is fire, explosion, persons falling, stepping on or striking against objects, etc.

The details of accidents and fatalities in case of factories during 2022 to 2024 is at Annexure-I. The details of no. of inspections, prosecutions and convictions under Factories Act 1948 (now subsumed in OSH & WC Code 2020) during 2022 to 2024 are at Annexure-II and Annexure-III respectively. The details of compensation provided to the families of the affected workers are not maintained centrally.

Annexure-I**ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 4434 FOR 02.04.2026 BY DR. SANDEEP KUMAR PATHAK REGARDING SAFETY MEASURES FOR WORKERS.**

State/UT-wise details of fatal injuries occurred during calendar year 2022-2024 in registered factories.

Sl.	State/UT	2022		2023		2024	
		Fatal	Non-Fatal	Fatal	Non-Fatal	Fatal	Non-Fatal
1	Andaman and Nicobar Islands	0	39	0	30	0	18
2	Andhra Pradesh	76	95	71	75	59	88
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	8	38	9	22	8	26
5	Bihar	4	14	4	24	12	25
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	78	77	74	71	119	80
8	Daman and Diu & Dadar and Nagar Haveli	#	#	#	#	#	#
9	Delhi	36	47	6	9	21	23
10	Goa	5	33	6	41	5	24
11	Gujarat	240	653	221	497	188	574
12	Haryana	22	48	19	40	37	56
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	3	20	3	67	#	#
15	Jharkhand	23	41	26	41	21	38
16	Karnataka	43	254	53	264	60	338
17	Kerala	9	67	22	62	20	68
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	36	269	33	205	35	224
20	Maharashtra	178	819	190	818	157	881
21	Manipur	0	0	0	0	0	0
22	Meghalaya	3	3	2	1	0	5
23	Mizoram	#	#	0	0	#	#
24	Nagaland	0	0	0	0	0	0
25	Odisha	54	47	54	97	47	101
26	Puducherry	5	22	4	34	3	15
27	Punjab	9	23	37	32	#	#
28	Rajasthan	32	91	25	142	46	146
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	117	205	184	243	153	317
31	Telangana	60	51	65	118	#	#
32	Tripura	2	1	1	0	1	1
33	Uttar Pradesh	#	#	#	#	#	#
34	Uttarakhand	19	49	18	48	9	48
35	West Bengal	#	#	#	#	#	#

Source: Data collected by DGFASLI from States / UTs.

* No registered factories in this State/UTs.

Data not reported by the State / UTs.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 4434 FOR 02.04.2026 BY DR SANDEEP KUMAR PATHAK REGARDING SAFETY MEASURES FOR WORKERS.**Details of number of factories inspected by States / UTs during 2022 -2024**

Sl.	State/UT	2022	2023	2024
1	Andaman and Nicobar Islands	20	1	1
2	Andhra Pradesh	1611	2982	3333
3	Arunachal Pradesh	#	#	#
4	Assam	1207	1240	1286
5	Bihar	147	103	100
6	Chandigarh	#	NIL	NIL
7	Chhattisgarh	724	1288	1266
8	DD & DNH	#	#	#
9	Delhi	738	699	886
10	Goa	84	147	75
11	Gujarat	17722	19319	18717
12	Haryana	1617	2044	1239
13	Himachal Pradesh	#	#	#
14	Jammu and Kashmir	739	802	#
15	Jharkhand	397	584	656
16	Karnataka	7299	7065	7526
17	Kerala	3995	5346	7037
18	Lakshadweep	*	*	*
19	Madhya Pradesh	1437	1038	1282
20	Maharashtra	5086	4745	7508
21	Manipur	92	53	79
22	Meghalaya	30	90	65
23	Mizoram	#	3	#
24	Nagaland	24	56	41
25	Odisha	1085	1023	1220
26	Puducherry	426	357	357
27	Punjab	#	1998	#
28	Rajasthan	4020	1829	2317
29	Sikkim	*	*	*
30	Tamil Nadu	9552	9784	11858
31	Telangana	5529	4623	#
32	Tripura	501	389	256
33	Uttar Pradesh	#	#	#
34	Uttarakhand	94	66	41
35	West Bengal	#	#	#

Source: DGFASLI collects from States/UTs.

* No registered factories in this State/UTs. # Data not reported by States / UTs.

Annexure-III

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) TO (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 4434 FOR 02.04.2026 BY DR. SANDEEP KUMAR PATHAK REGARDING SAFETY MEASURES FOR WORKERS.

Details of prosecutions and convictions under Section 92 and 96-A of Factories Act 1948 (now subsumed in OSH & WC Code 2020

Sl.	State/UT	2022					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	1925	269	168	137	#	2526000
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	22	26	#	#	#	#
5	Bihar	273	34	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	238	238	144	#	19198000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	220	30	49	49	#	614000
10	Goa	22	2	2	1	#	50000
11	Gujarat	14619	2806	3890	1497	#	22444000
12	Haryana	6814	4787	3256	1946	#	10924200
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	41	13	#	#	#	#
15	Jharkhand	412	33	2	#	#	#
16	Karnataka	613	194	155	86	10	3311100
17	Kerala	216	22	45	37	#	811000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2267	118	44	#	#	3069000
20	Maharashtra	2546	481	457	377	#	14526000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2740	80	4	#	#	#
26	Puducherry	6	1	1	#	#	90000
27	Punjab	100	12	10	9	#	172500
28	Rajasthan	325	20	13	4	#	15000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	7906	2688	1872	1858	#	23124250
31	Telangana	2704	182	111	62	#	2605000
32	Tripura	8	4	4	2	#	90000
33	Uttar Pradesh	#	#	#	#	#	#
34	Uttarakhand	13	19	19	#	#	#
35	West Bengal	#	#	#	#	#	#

Source: DGFASLI collects from States/UTs.

* No registered factories in this State/UTs. # Data not reported by States / UTs.

Sl.	State/UT	2023					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	#	#	#	#	#	#
2	Andhra Pradesh	2019	279	183	185	#	2858500
3	Arunachal Pradesh	#	#	#	#	#	#
4	Assam	122	26	#	#	#	#
5	Bihar	307	14	#	#	#	#
6	Chandigarh	#	#	#	#	#	#
7	Chhattisgarh	457	205	142	110	#	19158000
8	DD & DNH	#	#	#	#	#	#
9	Delhi	201	23	53	53	#	648000
10	Goa	17	4	6	4	#	71000
11	Gujarat	13535	3744	3516	2381	#	27046000
12	Haryana	7443	5122	2556	1426	#	9431500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	54	3	3	3	#	2500
15	Jharkhand	427	69	01	#	#	#
16	Karnataka	652	175	187	93	5	2928000
17	Kerala	195	59	36	24	1	575996
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2386	88	54	#	#	6045000
20	Maharashtra	2310	401	271	187	#	13448000
21	Manipur	#	#	#	#	#	#
22	Meghalaya	#	#	#	#	#	#
23	Mizoram	#	#	#	#	#	#
24	Nagaland	#	#	#	#	#	#
25	Odisha	2796	73	4	#	#	#
26	Puducherry	5	6	11	#	#	692000
27	Punjab	102	17	6	1	#	90000
28	Rajasthan	264	44	28	18	#	674000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	8770	2218	1886	1882	#	35982750
31	Telangana	2463	228	130	118	9	2944500
32	Tripura	8	5	4	2	#	12000
33	Uttar Pradesh	#	#	#	#	#	#
34	Uttarakhand	14	19	18	#	#	#
35	West Bengal	#	#	#	#	#	#

Source: DGFASLI collects from States/UTs.

* No registered factories in this State/UTs. # Data not reported by States / UTs.

Sl.	State/UT	2024					
		No. of prosecutions			No. of convictions	Penalty imposed	
		pending from previous year	launched during the year	decided during the year		Imprisonment	Total fine imposed
1	Andaman and Nicobar Islands	0	0	0	0	0	0
2	Andhra Pradesh	1759	342	228	165	0	5256000
3	Arunachal Pradesh	0	0	0	0	0	0
4	Assam	#	12	#	#	#	#
5	Bihar	321	16	0	0	0	0
6	Chandigarh	0	0	0	0	0	0
7	Chhattisgarh	518	373	118	117	0	9713500
8	DD & DNH	#	#	#	#	#	#
9	Delhi	171	41	55	55	0	208000
10	Goa	20	2	1	1	0	100000
11	Gujarat	13250	3993	3231	2988	#	26289721
12	Haryana	8550	4019	3005	1608	0	10268500
13	Himachal Pradesh	#	#	#	#	#	#
14	Jammu and Kashmir	#	#	#	#	#	#
15	Jharkhand	513	15	0	0	0	0
16	Karnataka	638	178	138	97	0	2685003
17	Kerala	213	25	45	26	0	887000
18	Lakshadweep	*	*	*	*	*	*
19	Madhya Pradesh	2420	145	60	0	0	3774000
20	Maharashtra	2753	772	400	239	0	10996000
21	Manipur	0	0	0	0	0	0
22	Meghalaya	0	0	0	0	0	0
23	Mizoram	#	#	#	#	#	#
24	Nagaland	0	0	0	0	0	0
25	Odisha	2865	83	2	0	0	0
26	Puducherry	0	4	4	0	0	706050
27	Punjab	#	#	#	#	#	#
28	Rajasthan	295	23	32	13	0	857000
29	Sikkim	*	*	*	*	*	*
30	Tamil Nadu	9102	4335	2566	2565	0	5027940
31	Telangana	#	#	#	#	#	#
32	Tripura	10	9	5	5	0	38000
33	Uttar Pradesh	#	#	#	#	#	#
34	Uttarakhand	15	5	16	0	0	100000
35	West Bengal	#	#	#	#	#	#

Source: DGFASLI collects from States / UTs.

* No registered factories in this State / UTs.

Data not reported by the CIF.
